

**List of cases in which Electronic Service of process has taken place during the month of November 2021**

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f 20.07.2021)	CENTRAL	NIL				
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL				
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL	CS COMM 3944/21	ICICI BANK LTD V/S RATI LAL	SATISH KR	06.10.2021	10.11.2021
			CS COMM 3550/21	ICICI BANK LTD V/S ROYAL FISH SYNDICATE	DEEPAK KAUSHIK	24.09.2021	10.11.2021
			CS COMM 3914/21	ICICI BANK LTD V/S YUDHISHTRA	CHETNA BHALLA	05.10.2021	10.11.2021
			CS COMM 3913/21	HARSH CLEAN DHAN V/S B L TRADING	KAPIL KHER	05.10.2021	10.11.2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM 4272/21	ICICI BANK LTD V/S AMIT BAJAJ	DEEPAK KAUSHIK	23.10.2021	10.11.2021	
			CS COMM 3942/21	ICICI BANK LTD V/S SUNIL SHARMA	CHETNA BHALLA	06.10.2021	10.11.2021	
			CS COMM 3224/21	ICICI BANK LTD V/S SURENDER KR MALIA	SATISH KR	08.09.2021	10.11.2021	
			CS COMM 3976/21	ICICI BANK LTD V/S MEENAKSHI	CHETNA BHALLA	07.10.2021	11.11.2021	
			CS COMM 3978/21	ICICI BANK LTD V/S SUBHASH GUPTA	CHETNA BHALLA	07.10.2021	11.11.2021	
			CS COMM 3588/21	ICICI BANK LTD V/S DHEERAJ YADAV	DEEPAK KAUSHIK	24.09.2021	11.11.2021	
			CS COMM 2962/21	ICICI BANK LTD V/S RAJ KR	ALOK KR	26.08.2021	11.11.2021	
			CS COMM 4248/21	S B I V/S NEHA	SUNIL SEHRAWAT	22.10.2021	11.11.2021	
			CS COMM 4065/21	ICICI BANK LTD V/S HET RAM KATARIYA	CHETNA BHALLA	09.10.2021	11.11.2021	
			CS COMM 4057/21	ICICI BANK LTD V/S ANKUSH KR	SATISH KR	09.10.2021	11.11.2021	
			CS COMM 3943/21	ICICI BANK LTD V/S MANISH MANGLIK	CHETNA BHALLA	06.10.2021	11.11.2021	
			CS COMM 4061/21	ICICI BANK LTD V/S DINESH SINGH	SATISH KR	09.10.2021	11.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM 3410/21	ICICI BANK LTD V/S ANOOP KR	SATISH KR	17.09.2021	11.11.2021	
			CS COMM 2646/21	ICICI BANK LTD V/S KULDEEP SINGH	SATISH KR	03.08.2021	11.11.2021	
			CS COMM 3478/21	ICICI BANK LTD V/S AMIT KR	SATISH KR	21.09.2021	15.11.2021	
			CS COMM 3843/21	ICICI BANK LTD V/S AKHILESH SAXENA	SATISH KR	30.09.2021	15.11.2021	
6	SH. MANMOHAN SHARMA, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	NIL					
7	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL COURT)-01	West	NIL					
8	SH. GURDEEP SINGH, DISTRICT JUDGE (COMM)-02, WEST,THC, DELHI	West	OMP(I)/CO MM/258/2021	HDFC BANK VS ABM	NAVEEN SHARMA	26.10.2021	28.10.2021	
			OMP(I)/CO MM/317/2021	JFC LEASING PVT LTD VS WEST DELHI TRAVELS AND ANR	BHAGAT SINGH	25.11.2021	26.11.2021	
			OMP(I)/CO MM/318/2021	JFC LEASING PVT LTD VS WEST DELHI TRAVELS AND ANR	BHAGAT SINGH	25.11.2021	26.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Advocate Respondent Name	Date of Registration	Date of Electronic Service Process	of	
			CS/COMM/572/2021	CHAPTER 4 CORP DBA NAVLIN SUPREME SUPREME FOOTWEAR VS SWAIN CLUB	22.11.2021	20.11.2021		
			OMP(I)/COMM 302/2021	HDFC BANK VS GOPAL JARMAN HEEREKASHYAP KHAN	23.11.2021	24.11.2021		
			CS/COMM/503/2021	ARYA SAMAJ MOTIVIKRAM NAGAR REGD VS BEWEJA KULBEER SINGH	26.10.2021	05.11.2021		
			CS/COMM/495/2021	RAKESH KUMAR VS NAVREEN SARVMANGAL HOLYSHARMA STORE	22.10.2021	10.11.2021		
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL					
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) NO. 535/2020	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. HANS RAJ AND ANR.	06.11.2020	01.11.2021		
			CS (COMM.) NO. 535/2020	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. HANS RAJ AND ANR.	06.11.2020	01.11.2021		

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 420/2020	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. RAGHUVEER AND ANR.		05.10.2020	01.11.2021	
			CS (COMM.) NO. 420/2020	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. RAGHUVEER AND ANR.		05.10.2020	01.11.2021	
			CS (COMM.) NO. 421/2020	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. MOUSAM KHAN AND ANR.		05.10.2020	01.11.2021	
			CS (COMM.) NO. 421/2020	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. MOUSAM KHAN AND ANR.		05.10.2020	01.11.2021	
			CS (COMM.) NO. 336/2020	UNDER ARMOUR INC. VS. ASHOK KUMAR (DIPAK DAS)		06.07.2020	02.11.2021	
			CS (COMM.) NO. 336/2020	UNDER ARMOUR INC. VS. ASHOK KUMAR (DIPAK DAS)		06.07.2020	02.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 467/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. PRADEEP KUMAR AND ANR.		01.11.2021	10.11.2021	
			CS (COMM.) NO. 467/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. PRADEEP KUMAR AND ANR.		01.11.2021	10.11.2021	
			CS (COMM.) NO. 468/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. SYAM LAL AND ANR.		01.11.2021	10.11.2021	
			CS (COMM.) NO. 468/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. SYAM LAL AND ANR.		01.11.2021	10.11.2021	
			CS (COMM.) NO. 466/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. KARAN AND ANR.		01.11.2021	10.11.2021	
			CS (COMM.) NO. 466/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. KARAN AND ANR.		01.11.2021	10.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS(COMM.) NO. 470/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. VIJENDER AND ANR.		01.11.2021	10.11.2021	
			CS(COMM.) NO. 470/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. VIJENDER AND ANR.		01.11.2021	10.11.2021	
			CS (COMM.) NO. 465/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. LEKHRAJ AND ANR.		01.11.2021	10.11.2021	
			CS (COMM.) NO. 465/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. LEKHRAJ AND ANR.		01.11.2021	10.11.2021	
			CS (COMM.) NO. 397/2021	STATE BANK OF INDIA VS. AMOL- SINGH		24.09.2021	16.11.2021	
			CS (COMM.) NO. 397/2021	STATE BANK OF INDIA VS. AMOL- SINGH		24.09.2021	16.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 397/2021	STATE BANK OF INDIA VS. AMOL SINGH		24.09.2021	16.11.2021	
			CS (COMM.) NO. 194/2021	L'OREAL INDIA PVT. LTD. VS. ASHOK KUMAR		07.06.2021	16.11.2021	
			CS (COMM.) NO. 194/2021	L'OREAL INDIA PVT. LTD. VS. ASHOK KUMAR		07.06.2021	16.11.2021	
			CS (COMM.) NO. 194/2021	L'OREAL INDIA PVT. LTD. VS. ASHOK KUMAR		07.06.2021	16.11.2021	
			CS (COMM.) NO. 358/2021	VIRENDER SAHLOT VS. ADITYA MANOHAR BHIDE & ORS.		08.09.2021	17.11.2021	
			CS (COMM.) NO. 358/2021	VIRENDER SAHLOT VS. ADITYA MANOHAR BHIDE & ORS.		08.09.2021	17.11.2021	



Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 358/2021	VIRENDER SAHLOT VS. ADITYA MANOHAR BHIDE & ORS.		08.09.2021	17.11.2021	
			CS (COMM.) NO. 358/2021	VIRENDER SAHLOT VS. ADITYA MANOHAR BHIDE & ORS.		08.09.2021	17.11.2021	
			CS (COMM.) NO. 358/2021	VIRENDER SAHLOT VS. ADITYA MANOHAR BHIDE & ORS.		08.09.2021	17.11.2021	
			CS (COMM.) NO. 497/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. ASGAR AND ANR.		10.11.2021	17.11.2021	
			CS (COMM.) NO. 497/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. ASGAR AND ANR.		10.11.2021	17.11.2021	
			CS (COMM.) NO. 496/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. HIRU DEVI GURJAR AND ANR.		10.11.2021	17.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Advocate Respondent Name	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 496/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. HIRU-DEVI GURJAR AND ANR.	10.11.2021	17.11.2021	
			CS (COMM.) NO. 496/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. HIRU-DEVI GURJAR AND ANR.	10.11.2021	17.11.2021	
			CS (COMM.) NO. 500/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. HASAM AND ANR.	10.11.2021	17.11.2021	
			CS (COMM.) NO. 500/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. HASAM AND ANR.	10.11.2021	17.11.2021	
			CS (COMM.) NO. 520/2021	M/S BALAJI ACTION BUILDWELL PVT. LTD. VS. M/S LOGIX-INFRASTRUCTURE PVT. LTD.	16.11.2021	18.11.2021	
			CS (COMM.) NO. 498/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. LAL BAHADUR AND ANR.	10.11.2021	18.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 498/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. LAL BAHADUR AND ANR.		10.11.2021	18.11.2021	
			CS (COMM.) NO. 495/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. AJAYB SINGH AND ANR.		10.11.2021	18.11.2021	
			CS (COMM.) NO. 495/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. AJAYB SINGH AND ANR.		10.11.2021	18.11.2021	
			CS (COMM.) NO. 499/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. DILBAGH AND ANR.		10.11.2021	18.11.2021	
			CS (COMM.) NO. 499/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. DILBAGH AND ANR.		10.11.2021	18.11.2021	
			CS (COMM.) NO. 501/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. HARMAT AND ANR.		10.11.2021	18.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 501/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. HARMAT AND ANR.		10.11.2021	18.11.2021	
			CS (COMM.) NO. 494/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. SARVESH KUMAR AND ANR.		10.11.2021	18.11.2021	
			CS (COMM.) NO. 494/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. SARVESH KUMAR AND ANR.		10.11.2021	18.11.2021	
			CS (COMM.) NO. 486/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. KISHORI SINGH AND ANR.		09.11.2021	18.11.2021	
			CS (COMM.) NO. 486/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. KISHORI SINGH AND ANR.		09.11.2021	18.11.2021	
			CS (COMM.) NO. 483/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. VIJAY SINGH AND ANR.		09.11.2021	18.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 483/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. VIJAY SINGH AND ANR.		09.11.2021	18.11.2021	
			CS (COMM.) NO. 484/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. BRAJENDRA AND ANR.		09.11.2021	18.11.2021	
			CS (COMM.) NO. 484/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. BRAJENDRA AND ANR.		09.11.2021	18.11.2021	
			CS (COMM.) NO. 500/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. GHODFA AND ANR.		02.11.2021	23.11.2021	
			CS (COMM.) NO. 525/2021	HT MEDIA LTD. VS. RAM ADVERTISING LTD.		22.11.2021	23.11.2021	
			CS (COMM.) NO. 525/2021	HT MEDIA LTD. VS. RAM ADVERTISING LTD.		22.11.2021	23.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 319/21	M/S HT MEDIA LTD. VS. M/S UNIT 83- ADVERTISING INC.		23.08.2021	23.11.2021	
			CS (COMM.) NO. 319/21	M/S HT MEDIA LTD. VS. M/S UNIT 83- ADVERTISING INC.		23.08.2021	23.11.2021	
			CS (COMM.) NO. 521/2020	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. YOGESH KUMAR AND ANR.		28.10.2020	24.11.2021	
			CS (COMM.) NO. 521/2020	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. YOGESH KUMAR AND ANR.		28.10.2020	24.11.2021	
			CS (COMM.) NO. 516/2020	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. ISRAIL AND ANR.		28.10.2020	24.11.2021	
			CS (COMM.) NO. 516/2020	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. ISRAIL AND ANR.		28.10.2020	24.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 515/2020	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. TAHAL SINGH AND ANR.		28.10.2020	24.11.2021	
			CS (COMM.) NO. 515/2020	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. TAHAL SINGH AND ANR.		28.10.2020	24.11.2021	
			CS (COMM.) NO. 512/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. SAHZADE AND ANR.		16.11.2021	25.11.2021	
			CS (COMM.) NO. 512/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. SAHZADE AND ANR.		16.11.2021	25.11.2021	
			CS (COMM.) NO. 513/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. TLAK SINGH AND ANR.		16.11.2021	25.11.2021	
			CS (COMM.) NO. 513/2021	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. TLAK SINGH AND ANR.		16.11.2021	25.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 516/21	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. SAMAYDEEN AND ANR.		16.11.2021	25.11.2021	
			CS (COMM.) NO. 516/21	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. SAMAYDEEN AND ANR.		16.11.2021	25.11.2021	
			CS (COMM.) NO. 515/21	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. RAJESH AND ANR.		16.11.2021	25.11.2021	
			CS (COMM.) NO. 515/21	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. RAJESH AND ANR.		16.11.2021	25.11.2021	
			CS (COMM.) NO. 398/21	THE BRITISH MOTOR CAR CO 1934 PVT. LTD. VS. HINDUSTAN COMMERCIAL BANK LTD. & ORS.		24.09.2021	25.11.2021	
			CS (COMM.) NO. 398/21	THE BRITISH MOTOR CAR CO 1934 PVT. LTD. VS. HINDUSTAN COMMERCIAL BANK LTD. & ORS.		24.09.2021	25.11.2021	



Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 514/21	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. SUSHIL KUMAR AND ANR.		16.11.2021	25.11.2021	
			CS (COMM.) NO. 514/21	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. SUSHIL KUMAR AND ANR.		16.11.2021	25.11.2021	
			CS (COMM.) NO. 518/21	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. PRADEEP KUMAR AND ANR.		16.11.2021	25.11.2021	
			CS (COMM.) NO. 518/21	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. PRADEEP KUMAR AND ANR.		16.11.2021	25.11.2021	
			CS (COMM.) NO. 519/21	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. HANIF KHAN AND ANR.		16.11.2021	25.11.2021	
			CS (COMM.) NO. 519/21	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. HANIF KHAN AND ANR.		16.11.2021	25.11.2021	



Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 485/21	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. JAGDEEP SINGH AND ANR.		09.11.2021	26.11.2021	
			CS (COMM.) NO. 485/21	DE LAGE LANDEN FIN. SERVICES INDIA PVT. LTD. VS. JAGDEEP SINGH AND ANR.		09.11.2021	26.11.2021	
			CS (COMM.) NO. 411/21	M/S PARAS POLYMERS PVT. LTD. VS. M/S CARAFAR FOAM PVT. LTD.		04.10.2021	26.11.2021	
			CS (COMM.) NO. 411/21	M/S PARAS POLYMERS PVT. LTD. VS. M/S CARAFAR FOAM PVT. LTD.		04.10.2021	26.11.2021	
			CS (COMM.) NO. 411/21	M/S PARAS POLYMERS PVT. LTD. VS. M/S CARAFAR FOAM PVT. LTD.		04.10.2021	26.11.2021	
			CS (COMM.) NO. 411/21	M/S PARAS POLYMERS PVT. LTD. VS. M/S CARAFAR FOAM PVT. LTD.		04.10.2021	26.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 411/21	M/S PARAS POLYMERS PVT. LTD. VS. M/S CARAFAR FOAM PVT. LTD.		04.10.2021	26.11.2021	
			CS (COMM.) NO. 456/21	PNB VS. MOHD. UMAR		04.10.2021	26.11.2021	
			CS (COMM.) NO. 399/21	MOHAN RAM TRADING PVT. LTD. VS. M/S GURU KRIPA STORE & ANR.		24.09.2021	26.11.2021	
			CS (COMM.) NO. 399/21	MOHAN RAM TRADING PVT. LTD. VS. M/S GURU KRIPA STORE & ANR.		24.09.2021	26.11.2021	
			CS (COMM.) NO. 194/21	L'OREAL INDIA PVT. LTD. VS. ASHOK KUMAR		07.06.2021	29.11.2021	
			CS (COMM.) NO. 539/21	CANARA BANK VS. M/S RISHBH ENTERPRISES		27.11.2021	30.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 539/21	CANARA BANK VS, M/S RISHBH- ENTERPRISES		27.11.2021	30.11.2021	
			CS (COMM.) NO. 415/21	CANARA BANK VS, SHREE SAI- CREATIONS		05.10.2021	30.11.2021	
			CS (COMM.) NO. 415/21	CANARA BANK VS, SHREE SAI- CREATIONS		05.10.2021	30.11.2021	
			CS (COMM.) NO. 415/21	CANARA BANK VS, SHREE SAI- CREATIONS		05.10.2021	30.11.2021	
			CS (COMM.) NO. 414/21	CANARA BANK VS, KRISHAN PAL		05.10.2021	30.11.2021	
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)- 03	NEW DELHI	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of	
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL						
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.) 309/19	MR. RIZWAN YASHODHARA VS CONCEPTS PVT. LTD.	DINESH YADAV	27.02.2019	01.11.2021		
			CS(COMM.) 230/20	KRBL LTD. VS ASHOK KR. AND ORS	S.K. BANSAL	31.08.2020	01.11.2021		
			OMP (COMM)27/ 20	JAWAHAR KARAMSHI PARASIYA V/S PNB HOUSING FINANCES LTD.	AMAR NATH SAINI	06.11.2020	02.11.2021		

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS(COMM.) 437/20	L'OREAL V/S. TARUN SANKHLA	S.K. BANSAL	22.12.2020	02.11.2021	
			CS(COMM.) 280/21	SUSHIL GUPTA VS ABHAY SHUKLA	SANSAR AHMAD	28.08.2021	02.11.2021	
			CS(COMM.) 315/21	AMRISH AGGARWAL VS. BANK OF INDIA	RAJNISH GAUR	18.09.2021	02.11.2021	
			CS(COMM.) 301/21	EMU LINES PVT. LTD. VS THREE WAYS LOGISTICS	UDAY KUMAR	09.09.2021	08.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS(COMM.) 295/21	M/S. GENESIS DREAM MERCHANTS VS ANURADHA SHARMA	MANISH SHARMA	07.09.2021	08.11.2021	
			OMP(I) (COMM)204 1/21	TOYOTA FINANCIAL SERVICES INDIA LTD. VS SANJAY KUMAR	RAJESH JANGRA	22.09.2021	08.11.2021	
			CS(COMM.) 328/21	IFFCO-MC CROP SCIENCE PRIVATE LTD. VS. AGRICULTURE JUNCTION RURA 2 KANPUR DEHAT	SHUBHAM SAIGAL	29.09.2021	08.11.2021	
			CS(COMM.) 329/21	IFFCO-MC CROP SCIENCE PRIVATE LTD. VS. BITRA LAKSHMI KONDA	SHUBHAM SAIGAL	29.09.2021	08.11.2021	



Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS(COMM.) 330/21	IFFCO-MC CROP SCIENCE PRIVATE LTD. VS. SOMVEER SINGH KRISHI SEWA KENDRA	SHUBHAM SAIGAL	29.09.2021	08.11.2021	
			CS(COMM.) 63/21	ICICI BANK LTD. VS NAVED HUSSAIN AND ANR.	PUNIT KUMAR BHALLA	08.04.2021	08.11.2021	
			CS(COMM.) 62/21	ICICI BANK LTD. VS INDERJEET SINGH	PUNIT KUMAR BHALLA	08.04.2021	08.11.2021	
			CS(COMM.) 59/19	ICICI BANK LTD. VS AJAY KUMAR AND ANR.	PUNIT KUMAR BHALLA	23.07.2019	08.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP (COMM)59/21	LARSEN AND TOUBRO LTD. VS M/S. SUPREME HOUSE KEEPING SERVICES PVT. LTD.	MAYANK KUMAR	08.09.2021	09.11.2021	
			OMP(T) (COMM)16/21	TOP TRAVEL AND TOURS PVT. LTD. VS M/S. AXIS BANK LTD. AND ANR.	DEEPAK SOMANI	28.09.2021	15.11.2021	
			OMP (COMM)44/21	MUSTAQUIM AND ANR. VS IIFL HOME FINANCE LTD.	NITIN GOEL	26.07.2021	15.11.2021	
			OMP(I) (COMM)2241/21	TOYOTA FINANCIAL SERVICES INDIA LTD. VS TRANZLEASE HOLDING INDIA PVT. LTD.	RAHUL BHARDWAJ	10.11.2021	18.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP(I) (COMM)221 9/21	TOYOTO FINANCIAL SERVICES INDIA PVT. LTD. VS M/S. VICTORY INDIA HOLIDAYS LLP	RAJESH JANGRA	08.11.2021	20.11.2021	
			OMP(I) (COMM)222 0/21	TOYOTA FINANCIAL SERVICES INDIA LTD. VS SANDEEP SINGH SANDHU	RAJESH JANGRA	08.11.2021	20.11.2021	
			CS(COMM.) 62/21	CANARA BANK VS SUSHIL CHATURVEDI AND ANR	ANSHUMAN SHRIVASTAVA	30.01.2021	20.11.2021	
			CS(COMM.) 299/21	PUNJAB NATIONAL BANK VS SUKHBIR AND ANR.	VIKRAM GOLA	07.09.2021	20.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS(COMM.) 318/20	SIRONA HYGIENE PVT. LTD. VS AMAZON SELLER SERVICES PVT. LTD. AND ANR.	MEDHA STANDON	23.10.2020	22.11.2021	
			OMP(I) (COMM)225 1/21	HDFC BANK LTD. VS SIMAR GOVIND LTD.	SANJEEV PATHAK	12.11.2021	23.11.2021	
			OMP(I) (COMM)225 2/21	HDFC BANK LTD. VS SIMAR GOVIND LTD.	SANJEEV PATHAK	12.11.2021	23.11.2021	
			OMP(I) (COMM)225 3/21	HDFC BANK LTD. VS SIMAR GOVIND LTD.	SANJEEV PATHAK	12.11.2021	23.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP(I) (COMM)225 4/21	HDFC BANK LTD. VS SIMAR GOVIND LTD.	SANJEEV PATHAK	12.11.2021	23.11.2021	
			OMP(I) (COMM)225 5/21	HDFC BANK LTD. VS SIMAR GOVIND LTD.	SANJEEV PATHAK	12.11.2021	23.11.2021	
			OMP(I) (COMM)225 6/21	HDFC BANK LTD. VS SIMAR GOVIND LTD.	SANJEEV PATHAK	12.11.2021	23.11.2021	
			OMP(I) (COMM)225 7/21	HDFC BANK LTD. VS SIMAR GOVIND LTD.	SANJEEV PATHAK	12.11.2021	23.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS(COMM.) 305/21	HT MEDIA LTD. VS MUKUL VASHISHT PROP. R.R. SOLUTION	MADHUR DHINGRA	15.09.2021	23.11.2021	
			CS(COMM.) 289/21	VIVEK AGGARWAL V/S. VIBES AND ORS.	PANKAJ SHARMA	28.08.2021	24.11.2021	
			CS(COMM.) 325/21	ANISH SINGHAL VS MR. SATISH KR. JAIN AND ANR.	VANDANA SHARMA BHANDARI	27.09.2021	26.11.2021	
			CS(COMM.) 426/20	STATE BANK OF INDIA VS DEEPAK	TARUN CHANDOK	22.12.2020	29.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS(COMM.) 319/21	ICICI BANK LTD. VS DARSNA THAPA	CHETNA BHALLA	23.09.2021	30.11.2021	
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL					
15	VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	NIL					
16	SH. SANJAY SHARMA-I	EAST	NIL					
17	MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	NORTH-EAST	C.S. (COMM)-113/2019	MOHD YAMIN VS NICE PACK AND OTHERS	INDU BHUSHAN JAH	28.09.2019	22.11.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			C.S. (COMM)-71/2021	AFSAR KHAN VS SANTOSH	SYED AJMAL HASAN	17.11.2021	27.11.2021	
18	MS. NIVEDITA ANIL SHARMA	Shahdara						
			CS COMM 10/2021	KUNAL CONCHEM PRIVATE LIMITED VS. MAHAGUN INDIA PRIVATE	SH. AMIT BHATNAGAR	07.01.2021	01.11.2021	
			CS COMM 494/2020	DEV PHARMACY VS. P.P. PHARMA	SH. ANIL KUMAR SAHU	26.10.2020	10.11.2021	
			CS COMM 109/2021	M/S CHAWLA PACKAGING PVT. LTD. VS. SHIVAM FOOD PRODUCTS	SAUMITRA SINGHAL	23.02.2021	01.11.2021	
			CS COMM 227/2021	SHANTI MUKAND HOSPITAL VS. TRIO SH. TREE TECHNOLOGIES	SH. K.K. MUKHIJA	16.04.2021	08.11.2021	
			CS COMM 345/2021	OP & SONS VS. SAHIL SURI	ANKUR JAIN	22.09.2021	08.11.2021	
			CS COMM 428/2020	CANARA BANK VS. MS RUPA RANI	SH. NILENDU VATSYAN	04.09.2020	27.11.2021	



Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of	
				M/S EASY TRIPSH. PLANNERS VS. ISHITA HOLIDAYS	KUSHAGRA BANSAL	04.03.2021	18.11.2021		
19	MS. SUKHVINDER KAUR		NIL						
20	SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL						
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL						
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	NIL						
<b>Total No. of Cases where electronic Process us used</b>							<b>170</b>		